

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT III**

**Item No.130**  
IB-1090(ND)/2020

**IN THE MATTER OF:**

Pankaj Sabharwal & Ors  
**Vs.**  
Supertech Ltd.

....FINANCIAL CREDITOR

.....CORPORATE DEBTOR

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 16.07.2021**

**CORAM:**

**SHRI P.S.N. PRASAD**  
**MEMBER (JUDICIAL)**  
**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 08.09.2021.

  
(Madhu Narula)  
Court Officer